

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2005/673/A

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Moushumi De,  
District & Sessions Judge,  
Bongaigaon.

Dated Guwahati, the 25<sup>th</sup> January, 2024.

Sub:- **Casual Leave.**

Ref:- Letter No.DJB.I-11/2024/381 dtd. 19.01.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **half day casual leave on 22.01.2024 (after 2:30 PM), along with station leave permission, from the evening of 20.01.2024 till the morning of 24.01.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-21/2005/674/A dated 25.01.2024**  
Copy to.

✓ 1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*